

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

**PUBLIC NOTICE NO. 32 (RE-2001)/1997-2002
NEW DELHI : DATED : 01/09/2000.**

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2449, the new entries from Sl.No.A-2450 to A- 2469 shall be added as per Annexure "B" to this Public Notice.

FOOD PRODUCTS

After the existing entry at Sl.No.E-73, the new entry at Sl.No.E-74 shall be added as per Annexure "C" to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-414 , the new entries from Sl.No.H-415 to H-416 shall be added as per Annexure "D" to this Public Notice.

TEXTILE PRODUCTS

After the existing entry at Sl.No.J324, the new entries from Sl.No.J325 to J326 shall be added as per Annexure "E" to this Public Notice.

MISCELLANEOUS PRODUCTS

After the existing entry at Sl.No.K126, the new entry at Sl.No.K127 shall be added as per Annexure "F" to this Public Notice.

5. This issues in public interest.

Sd/-
(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

(S.L. GUPTA)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

Annexure "A" to the
Public Notice No. 32
Dated: 01/09/2000

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	7	<u>Chemicals & Allied Products</u> Sl.No.A10	The description of export item shall be amended to read as under:- "1-ETHYL-6-FLUORO-7-CHLORO-1, 4-DI-HYDRO-4-OXO QUINOLINE-3-CARBOXYLIC ACID (NORFLOXACIN INTERMEDIATE".

2.	9	<u>Chemicals & Allied Products</u> Sl.No.A32	The norm covered by this entry shall be deleted.
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3.	54	<u>Chemicals & Allied Products</u> Sl.No.A319	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A319	Norandro Stenedione (Nordion)	1 kg	1. DHA Acetate 2. Chloroform 3. Cyclo Hexane 4. Methanol	2.10 kg 12.13 kg 6.43 kg 5.58 kg

4.	67	<u>Chemicals & Allied Products</u> Sl.No.A425	The description of import item at Sl. No. 1 (with quantity) shall be amended to read as under:- “1. N-Butyl Isocyanate - 0.493 kg OR N-Butylamine - 0.358 kg”.
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5.	71	<u>Chemicals & Allied Products</u> Sl.No.A465	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A465	4,4-Diamino Diphenyl amine – 2 Sulphonic Acid (F.C. Acid)	1 kg	1. Para Nitro Chloro Benzene 2. Para Nitro Aniline	0.70 kgs. 0.61 kgs.

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6.	208	<u>Chemicals & Allied Products</u> Sl.No.A1670	The description of import item at Sl. No. 8 shall be amended to read as under:- “Relevant Polyester Cord/Cotton cord”.
7.	268	<u>Chemicals & Allied Products</u> Sl.No.A2010	At the end of this entry the existing foot note shall be deleted.
8.	269	<u>Chemicals & Allied Products</u> Sl.No.A 2016	The description of import item at Sl. No. 3 shall be amended to read as under:- “3. Boron Tifluoro Gas (BF 3 Gas)”.
9.	278	<u>Chemicals & Allied Products</u> Sl.No.A2090	The description of import item at Sl. No. 1 (with quantity) shall be amended to read as under:- “1. Benzyl Chloride - 1.253 kg OR Toluene - 0.85 kg”.
10.	294	<u>Chemicals & Allied Products</u> Sl.No.A2202	In import item at Sl. No. 5 the following alternative item shall be added:- “OR Irgonox – 1330”.
11.	302	<u>Chemicals & Allied Products</u> Sl.No.A2263	The description of import item at Sl. No. 10 shall be amended (without any change in quantity) to read as under:- “10. Methyl Iodide OR Iodine”.
12.	306	<u>Chemicals & Allied</u>	The description of import item at S. No. 1 shall

		<u>Products</u> Sl.No.A2299	be amended to read as under:- “Minimum Essential Medium (MEM) Powder with Hanks Salt L – Glutamine and without Sodium Bicarbonate Base”.
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13.	311	<u>Chemicals & Allied Products</u> Sl.No.A2316	The description of export item shall be corrected to read as under:- “D(-) Dihydro Phenyl Glycine”.
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14.	314	<u>Chemicals & Allied Products</u> Sl.No.A2338	The norm covered by this entry shall be deleted.
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15.	319	<u>Chemicals & Allied Products</u> Sl.No.A2381	The norm covered by this entry shall be deleted.
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16.	319	<u>Chemicals & Allied Products</u> Sl.No.A2382	The norm covered by this entry shall be deleted.
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17.	321	<u>Chemicals & Allied Products</u> Sl.No.A2389	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2389	2-Mercapto-5-Methoxy Benzimidazole	1 kg	1. Para Anisidine 2. Dimethyl Carbonate 3. Thionyl Chloride 4. Dimethyl Formamide	1.77 kg 1.68 kg 1.69 kg 1.00 kg 0.06 kg

			5. Hydroxy Propyl methyl Cellulose phthalate	
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18.	321	<u>Chemicals & Allied Products</u> Sl.No.A2393	In import item at Sl No. 3 quantity shall be amended to read as under:- “0.730 kg”.
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19.	507	<u>Engineering Product</u> Sl.No.C396	1.The description of export item shall be amended to read as under:- “Forged Non-alloy Steel Balls”. 2.The description of import item shall be amended to read as under:- “Non alloy steel wire rod”.
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20.	551	<u>Engineering Product</u> Sl.No.C512	(i) The foot note No. 3 below this entry shall be amended to read as under:- “Items of import at Sl. Nos. 3(iii) (a), (b), (g), (m), 3(ii) (b), (i), (l), (p), (q), (s) & 1(ii) shall not be allowed in case of export of steel ingots”. (ii) The foot note No.4 below this entry shall be amended to read as under:- “Items of import at Sl. Nos. 1(ii), 3(ii), (c), (m) & 3(iii) (a), (b) shall not be allowed in case of rolled blooms/ billets/ slabs. However, against export of rolled billets made from continuous cast blooms, these item shall be allowed”.
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21.	609	<u>Engineering Product</u> Sl.No.C841	1.The description of export item shall be amended to read as under:- “Forged Steel Balls made of Alloy Steel including Stainless Steel”.
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		2.The description of import item shall be amended to read as under:- “Alloy Steel Wire Rods including Stainless Steel wire rods of relevant grade”
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22.	621	<u>Engineering Product</u> Sl.No.C915	1. The description of export item shall be amended to read as under:- “Cold Rolled Alloy Steel Hardened and Tempered Saw Blades/Cold Rolled Non Alloy Steel Saw Blades”. 2. The description of import item No. 1 (with quantity) shall be amended to read as under:- “1(a)Hot Rolled Non Alloy - 1.20 MT Steel Strips OR 1(b)Hot Rolled Non Alloy - 1.20 MT”. H.R. Coil Note:-“For export of Alloy Steel Blades, item 1(a) only shall be allowed for import For export of Non Alloy Steel Blades, item 1(b) only shall be allowed for import”.
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23.	667	<u>Engineering Product</u> Sl.No.C1075	(i) The description of import item at No. 1 shall be amended to read as under:- “1. HR Steel Plates/Coils - 1.83 kg/kg (8 mm to 15 mm) content in the export product” (ii) The description of import item at Sl. No. 4 shall be amended to read as under:- “4. Relevant bearings - Net to Net”
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24.	722	<u>Engineering Product</u> Sl.No.C1354	The norm covered by this entry shall be substituted by the following:-.
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1354	Surgical Suture Needles (eye type French spring eye Type, atraumatic type Needles-) upto 250 mm Length.	1 kg	1. SS Steel wire AISI 420 series or equivalent	1.25 kg

25.	752	<u>Engineering Product</u> Sl.No.C1489	The norm covered by this entry shall be substituted by the following:-.
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1489	Rear Axle Housing Assembly for LCV/ HCV	1 kg	1. HR Steel Plates/Coils (8 mm to 15 mm) 2. Forgings (Machined) OR Forgings (Rough) OR Non alloy/ alloy steel bars/ Rods/ Billets/ Blooms/ Ingots	1.83 kg/kg content in the export product Net to Net 1.47 kg/kg content in the export product 1.70 kg/kg content in the export product.

26.	15	<u>Engineering Product</u>	1. The description of export item shall be
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		Sl.No.C1538 (Introduced vide Public Notice No. 19 dated 03.07.2000)	amended to read as under:- “Non Alloy Steel Forged (Machined) Hammers upto 10 kg. pc. Wt. without Handle or with Handle made of Steel/Wood/rubber griped Steel pipe.” 2. At the end of this entry the following foot-note shall be added:- “Import items at 4(a) (i), (ii), (iii) and (b) will be allowed with reference to the nature of the product to be exported.”
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27.	861	<u>Plastic Product</u> Sl.No.H24	(i) The description of import item at Sl. No. 1 shall be amended to read as under:- “Relevant HDPE/PP Granules/ Chips” (ii) At the end of this entry, the following Note shall be added:- Note: “In case of export of coloured items, relevant coloured master batches shall also be allowed as an additional input @ 0.02 kg/kg. weight of polymer and accordingly the quantity of relevant polymer shall be reduced to 1.06 kg/kg. content in the export product”.
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28.	882	<u>Plastic Products</u> Sl.No.H129	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H129	Inlaid Linoleum Floor Covering of 2.0 mm thickness having a	100 Sq. mtr.	1. Raw linseed Oil 2. Granulated Cork/Cork Powder 3. Wood Powder	87.14 kg 5.21 kg 33.23 kg

	coating weight of 245 +/- 3% kg		4. Gum Rosin, Gum Copal	17.12 kg
			5. Hydro Carbon Resin 6. Titanium Dioxide Rutile 7. Modified Acrylic/ Styrene Co-Polymer Emulsion/ Dispersion 8. Polyethylene Wax 9. Non-Ionic/ Ionic Surface Active Agent based on Tetra Methyl De- cyndidand emulsifier for Acrylics/ Anionic Surfactant based on Fluoropolymer	2.39 kg 28.40 kg 0.64 kg 0.16 kg 0.05 kg

29.	883	<u>Plastic Products</u> Sl.No.H130	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H130	Inlaid Linoleum Floor Covering of 2.5 mm thickness having a coating weight of 300 +/- 3% kg.	100 Sq. mtr	1. Raw Linseed Oil 2. Granulated Cork/ Cork Powder 3. Wood Powder 4. Gum Rosin, Gum Copal 5. Hydro Carbon Resin 6. Titanium Dioxide Rutile 7. Modified Acrylic/ Styrene Co-polymer Emulsion/ Dispersion 8. Polyethylene Wax	110.00 kg 5.51 kg 41.91 kg 21.60 kg 2.39 kg 36.67 kg 0.64 kg

				0.16 kg
			9. Non-Ionic/ Ionic Surface Active Agent based on Tetra Methyl De-cyndidand emulsi-fier for Acrylics/ Anionic Surfactant Based on Fluoropolymer	0.05 kg
Note: Packing materials (Green kraft Paper and Green Gum Tape) should be allowed as per packing Policy while issuing the licences.				

30.	929	<u>Plastic Products</u> Sl.No.H333	(i) The description of import item Sl. No. 1 shall be amended to read as under:- “Relevant HDPE/PP Granules/ Chips” (ii) At the end of this entry the following Note shall be added:- Note: “In case of export of coloured items, relevant coloured master batches shall also be allowed as an additional input @ 0.02 kg/kg. weight of polymer and accordingly the quantity of relevant polymer shall be reduced to 1.05 kg/kg. content in the export product”.
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31.	932	<u>Plastic Products</u> Sl.No.H349	(i) The description of import item Sl. No. 1 shall be amended to read as under:- “Relevant HDPE/PP Granules/ Chips” (ii) At the end of this entry the following Note shall be added:- Note: “In case of export of coloured items, relevant coloured master batches shall also be allowed as an additional input @
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			0.02 kg/kg. weight of polymer and accordingly the quantity of relevant polymer shall be reduced to 1.03 kg/kg. content in the export product”.
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32.	963	<u>Textile Product</u> Sl.No.J31	1. In import item at Sl. No. 1 the following alternative item (with quantity) shall be added:- “OR Polyester Cotton - 1.03 kg/kg”. Blended Grey Fabrics 2. The following note shall be added below this norm:- Note:-“If the import material is Polyester/Cotton Blended Grey Fabric, the item PVA shall not be permitted”.
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Annexure “B” to the
Public Notice No. 32
Dated: 01/09/2000

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2450	3-Nitro-4-Hydroxy Phenyl arsonic Acid (USP)	1 kg	1. Para Nitro Chloro Benzene 2. Hydrochloride Acid cone 3. Soda Ash 4. Reduction Grade Iron Powder 5. Arsenic Trioxide	1.691 kg 8.192 kg 2.717 kg 1.976 kg 1.691 kg

			6. Sodium Nitrite 7. Copper Sulphate 8. Cone. Sulphuric Acid 9. Cone. Nitric Acid 10. Sodium Hydroxide Flakes 11. Glacial Acetic Acid	0.762 kg 0.085 kg 3.705 kg 0.772 kg 1.185 kg 1.444 kg
A2451	Acepihylline	1 kg	1. Anhydrous Theophylline 2. Anhydrous Piperazine 3. Methanol	0.76 kg 0.31 kg 1.00 Litre/kg
A2452	Cetrimide solution 40% BP	1 kg	1. Myristyl Alcohol Technical OR Myristyl Dimethyl Amine 2. Methyl Ethyl Ketone 3. Liquid Bromine Technical OR Liquid Bromine 4. Isopropyl Alcohol	0.352 kg 0.42 kg 0.24 kg 0.192 kg 0.264 kg 0.264 kg
A2453	Lomefloxacin HCl	1 kg	1. 2,3,4, Trifluoro Aniline 2. Ethyl Ethoxy Methylene Malonate (EMME) 3. 2-Methyl Piperazine 4. Diethyl Sulphate 5. Potassium Carbonate 6. Dimethyl Formamide/ Acetonitrile	1.14 kg 1.68 kg 0.82 kg 1.32 kg 1.18 kg 4.67 kg
A2454	Tramadol	1 kg	1. Cyclohexanone	1.50 kg

	Hydrochloride		2. Meta Bromo Anisole OR N. Bromo Aniline 3. Caustic Soda/ Caustic Potash 4. Dimethyl Amine 5. Ammonium Chloride 6. 1,4 Diosane 7. Tetrahydrofuran 8. Isopropyl Alcohol/ Acetone	1.75 kg 2.51 kg 0.75 kg 1.00 kg 1.25 kg 2.00 kg 2.00 kg 1.50 kg
A2455	Direct Black ADS(Direct Black 168)	1 kg	1. Para Nitro Chloro Benzene 2. Naphthalene crude 3. Aniline Oil 4. Meta Phenylene Diamine 5. Sodium Nitrate	0.797 kg 0.476 kg 0.121 kg 0.135 kg 0.273 kg
A2456	Articles made of Polyester (PET/PBT)	1 kg	1. Relevant Polyester (PET/PBT Resin)	1.05 kg/kg content in the export product
A2457	Poly-Propylene (Copolymer) Resin	1 MT	1. Propylene 2. Ethylene 3. Active Shac-103 4. Triethyl aluminium 5. PEEB (SCA) 6. Antioxidants: Irgonox-1010/ Irgonox-3114/ Ethanox-330/ Ultranox-626/ Igofos-168	0.980 MT 0.070 MT 0.064 MT 0.215 kg 0.173 kg 1.486 kg

	starch and adhesives min. 34% by weight.		3. Adhesive (coponyl) 4. Adhesive (Kiprofum) 5. Uncoated separator Paper	0.053 kg 0.152 kg 0.54 kg
A2466	Acid Yellow 49 colocid Yellow FG (Dye content 66%)	1 kg	1. Beta Naphthol	0.285 kg
A2467	Acid Blue 193 Cololan Navy Blue RL (Dye content 59%)	1 kg	1. Beta Naphthol 2. Twitchell Oil	0.455 kg 0.020 kg
A2468	Para Chloro Phenyl Acetic Acid	1 kg	1. Parachloro Toluene 2. Sodium Cyanide	1.205 kg 0.415 kg
A2469	N-Ethyl 3-Carbomyl Cyano 4-Methyl – 6 Hydroxy–2Pyridone	1 kg	1. Sodium Cyanide 2. Aceto Acetic Methyl Ester 3. Mono Ethyl Amine (70%)	0.852 kg 0.876 kg 0.730 kg

Annexure “C” to the
Public Notice No.32
Dated: 01/09/2000

FOOD PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
E74	Paprika Oleoresin/ Capsicum Oleoresin	1 kg	1. Hexane	4.5 kgs.

Annexure “D” to the
Public Notice No.32
Dated: 01/09/2000

PLASTIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
H415	Article made of SAN Resin (Styrene Acrylonitrile Resin)	1 kg	1. SAN Resin (Styrene Acrylonitrile Resin)	1.05 kg/kg content in the export product
H416	Plastic Sharpners	1 No.	1. Relevant Polystyrene (GPPS/HIPS) Moulding Powder/Granules 2. Blades 3. Screws	1.05 kg/kg content in the export product Net to net Net to net

Annexure “E” to the
Public Notice No.32
Dated: 01/09/2000

TEXTILE PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
J325	Cotton Printed Fabrics	1 sq. mtr.	1. Relevant Cotton processed fabrics	1.01 sq. mtr.
J326	Polyester Jacketted fire hose without lining	1 kg	1. Polyester Staple fibre 2. Polyester filament yarn	1.10 kg/kg. content in the export product 1.04 kg/kg. content in the export product

Annexure “F” to the
Public Notice No.32
Dated: 01/09/2000

MISCELLANEOUS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
K127	Coir and Coir Products	1 MT/ 1 kg/ 1 No.	1. Relevant packing materials (a) In finished form OR Relevant raw material to be used for manufacture of packing materials	Net+1% wastage Net+5% wastage